

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 32 OF 2016 AND APPEAL NO. 33 OF 2016 &**  
**IA NO. 86 OF 2016**

**Dated: 1<sup>st</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Jindal Stainless (Hisar) Ltd. ...Appellant(s)**  
**Vs. ...Respondent(s)**  
**Haryana Electricity Regulatory Commission & Ors.**

Counsel for Appellant(s) : Mr. Amit Kapur  
Ms. Pooja Priyadarshini  
Mr. Devasish Marwah

Counsel for the Respondent(s) : Ms. Bani Dikshit  
Ms. Yukti Anand for R.2 & 3

**ORDER**

We have heard learned counsel for the appellant.

List the matter for further hearing on **25.09.2017 at 2.30 p.m.**

**(I.J. Kapoor)**  
**Technical Member**  
pr/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**